Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 1410/2019 in DFR No. 725/2019 (IA 1410/2019 - For condonation of delay in refilling the Appeal)	Maharashtra State Electricity Distribution Company Ltd. VS Maharashtra Electricity Regulatory Commission	725/2019 Dated 13/02/2019	30/07/2019		01/08/2019 Court - 1
2	IA 1405/2019 in DFR No. 507/2019 (IA 1405/2019 - For condonation of delay in refilling the Appeal)	Maharashtra State Electricity Transmission Company Ltd. VS Maharashtra Electricity Regulatory Commission	507/2019 Dated 14/02/2019	30/07/2019		01/08/2019 Court - 1